

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 29th June, 2016

No. LJ (A) 272/78/Pt.III/244 - The Governor of Meghalaya is pleased to appoint Shri. Ankit Todi, Advocate as panel Advocate at Guwahati for CAT Tribunal and High Court cases at Guwahati with effect from 01.07.2016 until further order.



(L.M. Sangma),
Special Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. LJ (A) 272/78/Pt.III/244- A,
Copy forwarded to:-

Dated Shillong, the 29th June, 2016.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
2. The Accountant General, Meghalaya etc., Shillong
3. The Registrar General, High Court of Meghalaya Shillong- 793001.
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. Shri. Ankit Todi, Panel Advocate, Guwahati.
6. The Treasury Officer, Shillong North/ South Treasury.
7. The Secretary High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. D.E.O. Law Department
12. Guard file.

By order etc.,



(L.M. Sangma),
Special Secretary to the Govt. Of Meghalaya,
Law Department.